

(ग) रेलवे पुलिस, विजयवाड़ा ने 25-2-73 को हुई घटना के सम्बन्ध में भारतीय रेल अधिनियम की धारा 126 के साथ पठित भारतीय विस्फोटक अधिनियम की धारा 3 के अधीन एक अपराध सं० 76/73 दर्ज किया है। मामले की छान-बीन हो रही है।

पैद-अयुटपल्लि रेलवे स्टेशन की सुरक्षा के लिए केन्द्रीय रिजर्व पुलिस तैनात कर दी गयी है। गन्धर्व और तेलप्रोलु के बीच के खण्ड पर केन्द्रीय रिजर्व पुलिस, रेलवे इंजीनियरिंग गैंग और रेलवे सुरक्षा दल के सशस्त्र कर्मचारी गश्त लगा रहे हैं।

**Election Commission's Report on the 1971 Mid-Term Elections**

\*386. SHRI H. M. PATEL : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Election Commission in its report on 1971 elections has seriously indicted the political parties and candidates for having ignored the code of conduct drawn up for their guidance by the Election Commission ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE) : (a) Except for the general observation that "such code of conduct is of little practical value, because no party or no candidate observes the various rules and instructions laid down in such code of conduct at the crucial time, namely, election time", no political party or candidate has been specified by the Commission in its report.

(b) Does not arise.

**Extension of Kamala Balan Bundh up to Agarghat**

\*390. SHRI RAM BHAGAT PASWAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that every year thousands of acres of standing crops are damaged due to heavy flood in Kamala Balan and Kosi and people of that area are surrounded by flood waters for long periods;

(b) whether the people of Darbhanga District have demanded the extension of Kamala Balan Bundh upto Agarghat ; and

(c) if so, the steps taken by Government in the matter ?

THE MINISTER OF IRRIGATION AND POWER (Dr K. L. RAO) :

(a) to (c). The area below the existing embankments on the Kosi, the Kamala and the Bagmati is affected by floods in these rivers. The Kamala Balan embankment have been constructed upto Darjiya and there is demand for their extension. The State Government of Bihar after carrying out investigations had prepared a scheme for extension of the Kamala Balan right embankment from Darjiya to joint the left embankment of the Bagmati near village Puhia. The scheme had been examined in the Central Water and Power Commission. Taking into account the likely drainage difficulties in the area proposed to be protected and the adverse effects on the opposite bank, it had been suggested to the State Government in August, 1972 that in the first instance, a scheme might be prepared for extending the embankments on both sides of the Kamala in a length of 16 km below Darjiya. The modified scheme is to be formulated by the State Government after carrying out further investigations.

**Statement of Chairman, Voluntary Help Committee Regarding Ticketless Travel**

\*391. SHRI RAM PRAKASH : Will the Minister of RAILWAYS be pleased to refer to the reply given on 20th February, 1973 to part (c) of Unstarred Question No.

155 regarding help of Voluntary Organisation for Checking Ticketless Travel and state :

(a) whether Government's attention has been drawn to the reported statement by the erstwhile Chairman of the Railway Voluntary Help Committee regarding his ticketless travel ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS ( SHRI MOHD. SHAFI QURESHI ) : (a) The attention of the Government has been drawn to the statement of the ex-Chairman of the Railway Voluntary Help Committee reported as a news item in the Hindustan Times of 25th January, 1973.

(b) In his reported statement mentioned in part (a) of the question, Shri Sahu had stated that tickets had not been issued at Bombay although reservation and tickets had been asked for and that when they entrained at Bombay Central and asked the Conductor to make tickets for them, he did not make them. Reservation for Shri Sahu in 1st class and Smt. Sahu and their two daughters in 3rd class was asked for on the authority of Shri Sahu's pass No. 3963 on 9-1-73. The pass was not produced when reservation was asked for as Shri Sahu was reported to be in a meeting and the pass was stated to be with him. When they entrained at Bombay Central, the Sleeper Coach. T. T. E. ( not the Conductor as reported ) was asked to look after the family on the journey. He was not asked to make tickets for them.

#### **Enquiry into Complaint against Tyre Manufacturing Companies in India**

\*393. SHRI N.K. SANGHI : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Monopolies and Restrictive Trade Practices Commission has received

any complaint against certain Tyre Companies in India indulging in restrictive trade practices ;

(b) if so, the nature of complaints received ; and

(c) whether the Commission has conducted any enquiry in this regard and if so, the result thereof ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. GOKHALE) : (a) Yes, Sir.

(b) The Commission has directed the Director of Investigation to make a preliminary investigation under section 11 of the M.R.T.P. Act and the investigation by the Director is not yet completed.

(c) Does not arise.

#### **Delay in Completion of Baira Siul Hydro Project (H. P.)**

\*394. SHRI VIKRAM MAHAJAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Baira Siul Hydro-Project (H.P.) was expected to be completed by 1974 but is now likely to be delayed ; and

(b) if so, the reasons therefor and the steps being taken to expedite the completion of the project ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) The first unit of the project originally scheduled for commissioning in 1974 is now expected to be commissioned in 1975.

(b) There has been initial delay due to lack of approach roads, bridges, difficult site and working conditions and difficulty in recruitment of experienced officers and staff for posting in remote areas. Himachal Pradesh Government are being expedited to complete the approach roads and bridges.